

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

Appeal No. 8 of 2024

Highbrow Market Research Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vedchetan Patil, Advocate for the Appellants.

Mr. Manish Chhangani with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

ORDER:

1. Three weeks additional time is granted for filing rejoinder.

List on April 29, 2024.

Ms. Meera Swarup
Technical Member

21.02.2024
msb